

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:16056-JK (LD) of 2023

DATED:- 28- 11 - 2023

Sanction is hereby accorded to the appointment of Officer's of Finance Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:- LAW-OIC/32/2023

Dated:- 28- 11 - 2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)
Assistant Legal Remembrancer

Annexure to the Government Order No.16056-JK(LD) of 2023 dated 28.11.2023

S.No.	Filing Year	Case Type	Title of the case	OIC	Designation
1	2023	WPC No. 3002/2023	Naat Traders Vs Union of India and Ors	Mr Showkat Ahmad Malik	STO Circle Budgam
2	2023	Civil Suit	Fayaz Ahmad Dar and Anr Vs State and Ors	Mr. Sarfaraz Ahmad	STO Circle Ganderbal
3	2023	WP (C) 2400/2023	Manish Guptavs. UT of J&K and others.	Mr Navdeep Wazir	Dy. Commissioner, State Taxes (Judicial) Jammu Additional Charge Dy. Commissioner (Recovery) Jammu

Navdeep Wazir
28.11.23